

IN THE HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

RSA No. 2048 of 2013 (O&M)

Rakesh Sharma ...Appellant(s)

Versus

Indu Bala Sharma and Ors. ...Respondent(s)

To

Respondent no. 1

Ist address:- Smt. Indu Bala Sharma, w/o Late sh. Gurdit Lal Sharma R/o 33/24, old Rajinder Nagar, New Delhi.

2nd address:- 2/30, 4th floor old Rajinder nagar, Delhi-110007

Whereas it is proved to the satisfaction of this court that the above named respondent cannot be served in the ordinary manner, notice is hereby issued against him to appear in this court on the 30th day of September, 2019 personally or through some one authorized by law to act for him or an Advocate of this court to defend the above noted case failing which it will be heard and decided in his absence.

Given under my hand and the seal of this Court this 28th day of March 2019

Deccina
3/4/19
Supdt: (Civil-II)
Punjab and Haryana High Court,
Chandigarh

30.19